

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 1484 of 2010**

**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

**11/Dated: 26<sup>th</sup> June, 2020**

Heard learned counsel for the parties through V.C.

At the request of the learned counsel for the State, put  
up this case on 9<sup>th</sup> July, 2020.

**(Deepak Roshan, J.)**

Amardeep/